

File No 06/CESTAT/Statement/2011-CR  
Customs, Excise & Service Tax Appellant Tribunal  
West Block-2 R.K.Puram New Delhi

Dated : 12 May 2023

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/05/2023 is circulated for information.

  
( Santosh Kumar Tiwari)  
Deputy Registrar

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Computer Section

<b>CUSTOMS, EXCISE &amp; SERVICE TAX APPELLATE TRIBUNAL,</b>				
<b>WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66</b>				
<b>Disposal and Institution for the month of Apr, 2023</b>				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	10887	1439	174	12152
MUMBAI	17873	80	113	17840
KOLKATA	10445	49	79	10415
CHENNAI	8997	26	83	8940
BANGALORE	9454	121	93	9482
AHMEDABAD	8835	43	300	8578
ALLAHABAD	2817	23	0	2840
CHANDIGARH	5655	44	31	5668
HYDERABAD	4825	46	64	4807
<b>TOTAL</b>	<b>79788</b>	<b>1871</b>	<b>937</b>	<b>80722</b>

**MONTHLY STATEMENT FOR THE MONTH OF APR 2023 AS ON 01/05/2023**

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	6760	834	3228	65	10887	0	1343	54	21	14	1432	0	4	0	3	0	7	0	0	0	0	0	0	0
MUMBAI	8020	4013	5840	0	17873	21	45	5	30	0	80	4	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	2969	3633	3843	0	10445	492	7	7	34	0	48	2	0	0	1	0	1	0	0	0	0	0	0	0
CHENNAI	3487	1814	3696	0	8997	9	2	14	10	0	26	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1826	2065	5563	0	9454	9	106	3	9	0	118	10	0	3	0	0	3	0	0	0	0	0	0	0
AHMEDABAD	2298	3775	2762	0	8835	14	15	11	17	0	43	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	966	655	1196	0	2817	72	4	1	18	0	23	2	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	1043	2308	2304	0	5655	136	3	11	30	0	44	4	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1095	1190	2540	0	4825	6	5	2	38	0	45	0	0	1	0	0	1	0	0	0	0	0	0	0
<b>TOTAL</b>	<b>28464</b>	<b>20287</b>	<b>30972</b>	<b>65</b>	<b>79788</b>	<b>759</b>	<b>1530</b>	<b>108</b>	<b>207</b>	<b>14</b>	<b>1859</b>	<b>22</b>	<b>4</b>	<b>4</b>	<b>4</b>	<b>0</b>	<b>12</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>

1 Sanctioned strength of the Members is 33 and working strength is 32 as on 01.05.2023

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of Apr, 2023 for 32 days as under. (Details shown on the basis of leave applications submitted by the


Note :	1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Mr. Sanjiv Srivastava, Member (Technical)	Nil
	2 Sh. Anil Choudhary, Member (Judicial)	6	14 Dr. Suvendu Kumar Pati, Member (Judicial)	2
	3 Sh. S. K. Mohanty, Member (Judicial)	Nil	15 Sh. Ashok Jindal, Member (Judicial)	Nil
	4 Sh. Ramesh Nair, Member (Judicial)	Nil	16 Dr. D.M. Misra, Member (Judicial)	Nil
	5 Ms. Sulekha Beevi C.S., Member (Judicial)	1	17 Sh. S.S. Garg, Member (Judicial)	Nil
	6 Sh. P. K. Choudhary, Member (Judicial)	4	18 Sh. Somesh Arora, Member (Judicial)	Nil
	7 Sh. Raju, Member (Technical)	Nil	19 Sh. R. Muralidhar, Member (Judicial)	Nil
	8 Sh. C.J. Mathews, Member (Technical)	Nil	20 Sh. P.A. Augustian, Member (Judicial)	2
	9 Sh. P. Venkata Subba Rao, Member (Technical) #	Nil	21 Ms. Binu Tamta, Member (Judicial)	Nil
	10 Sh. P. Dinesha, Member (Judicial)	1	22 Mr. P Anjani Kumar, Member (Technical)	3
	11 Sh. Ajay Sharma, Member (Judicial)	1	23 Sh. A.G. Shakkurwal, Member (Technical)	6
	12 Ms. Rachna Gupta, Member (Judicial)	2	24 Sh. C.L. Mahar, Member (Technical)	1

Note - Sh. P. Venkata Subba Rao, Member (Technical) - retired on 18/04/2023 (F/N)

TRANSFERED TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
STOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	37	32	90	15	174	0	8070	856	3162	64	12152	0
0	0	0	0	0	0	26	65	22	0	113	0	8039	3953	5848	0	17840	25
0	0	0	0	0	0	9	44	26	0	79	0	2967	3596	3852	0	10415	494
0	0	0	0	0	0	19	14	50	0	83	0	3470	1814	3656	0	8940	9
0	0	0	0	0	0	2	27	64	0	93	7	1930	2044	5508	0	9482	12
0	0	0	0	0	0	201	48	51	0	300	0	2112	3738	2728	0	8578	14
0	0	0	0	0	0	0	0	0	0	0	0	970	656	1214	0	2840	74
0	0	0	0	0	0	3	8	20	0	31	0	1043	2311	2314	0	5668	140
0	0	0	0	0	0	21	17	26	0	64	0	1079	1176	2552	0	4807	6
0	0	0	0	0	0	318	255	349	15	937	7	29680	20144	30834	64	80722	774

25 Mr. M. Ajit Kumar , Member (Technical)  
26 Mr. M.M.Parthiban , Member (Technical)  
27 Ms. Hemambika R. Priya, Member ( Technical)  
28 Mr. K Anpazhakan , Member (Technical)  
29 Mr. Pullela N.Rao , Member (Technical)  
30 Mr. Rajeev Tondon, Member (Technical)  
31 Ms. R.Bhagya Devi, Member (Technical)  
32 Mr. Vasa Sheshagiri Rao, Member (Technical)  
33 Mr. A.K. Jyotishi, Member (Technical)

Nil  
Nil  
Nil  
1  
Nil  
1  
Nil  
Nil  
1

  
(S.K.Tiwari)  
Deputy Registrar.

STATEMENT SHOWING YEARWISE BREAK UP OF  
PENDING APPEALS IN CESTAT, AS ON 01.05.2023.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBI	ALLBD	CHD	HYD
1991	0	0	0	0	0	0	0	0	0
1993	0	0	0	0	0	0	0	0	0
2000	0	(1)	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	3	0	0	0	0
2004	0	4	0	0	0	0	0	0	0
2005	12	2	0	0	0	0	0	1	0
2006	18	6	0	1	0	5	0	0	0
2007	9	2	0	8	2	5	1	0	0
2008	9	13	0	0	18	1	1	3	3
2009	44	43	99	15	66	19	14	5	16
2010	38	42	127	14	439	30	13	49	9
2011	57	69	478	55	463	82	16	184	38
2012	50	192	391	42	645	167	59	283	360
2013	90	697	469	393	658	621	45	424	286
2014	115	1106	566	906	917	820	69	531	356
2015	119	945	531	1151	888	749	110	437	270
2016	123	1532	914	1143	1050	841	95	339	470
2017	338	1692	826	1079	979	739	111	529	552
2018	1081	2592	1922	1459	954	1007	220	916	497
2019	1086	2098	1597	1051	364	938	283	593	318
2020	717	1238	573	433	217	577	480	364	327
2021	1968	2261	937	618	753	741	690	412	608
2022	2397	2782	766	438	803	943	522	442	535
2023	3881	523	219	134	262	292	111	156	162
TOTAL	12152	17840	10415	8940	9482	8578	2840	5668	4807